# NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2<sup>nd</sup> FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 18.11.2020 (WEDNESDAY)

### COURT – IV (VIRTUAL MODE)

<u>10:30 AM</u>

# In the Court of Hon'ble Mr. Justice Jarat Kumar Jain, Member (Judicial) and Hon'ble Mr. Balvinder Singh, Member (Technical)

#### For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 437 of 2020	Hem Chander Vs. Ganesh Prasad Agarwal & Anr.	Ankit Mangla	Sunil Prakash Vatsala Kak-R1 Sharma-R2

#### For Admission (After Notice)

2.	Comp. App. (AT) (Ins) No. 695 of 2020	Sumilon Polyester Pvt. Ltd. (Formerly Sumilon Polyester Ltd.) Vs. Parikh Packaging Pvt. Ltd.	Malak Bhatt	Aastha Mehta
3.	Comp. App. (AT) No. 329 of 2019	Arun Gupta & Anr. Vs. South Eastern Carriers Ltd. & Ors.	Rakesh Kumar	Vineeta Rathore- R2, R3 Kumarpal R. Chopra-R5 to 7 Ajay Gaggar-R2 & R4
4.	Comp. App. (AT) No. 142 of 2020	Kapil Jain Vs. Registrar of Companies & Anr.	PCS Chetan B Patel	C.S. Gaurav Agrawal-R2

#### For Hearing

For meaning					
Comp. App. (AT) (Ins) No. 1407 of 2019	Srei Infrastructure Finance Ltd. Vs. Ashish Chhawchharia & Anr.	Raghavendra M. Bajaj	Deep Roy -R1 Siddharth Kant- COC		
Part Heard	With				
Comp. App. (AT) (Ins) No. 591 of 2020	SREI Infrastructure Finance Ltd. Vs. Ashish Chhawchharia	Prateek Kumar	Ritu Bhalla		
Part Heard	With				
Comp. App. (AT) (Ins) No. 593 of 2020	SREI Multiple Asset Investment Trust Vs. IDBI Bank Ltd. & Ors.	Arijit Mazumdar	Sudhir Sharma		
Part Heard					
Comp. App (AT) (Ins) No. 40 of 2020	Harkirat Singh Bedi Vs. The Oriental Bank of Commerce & Anr.	V. Seshagiri	Khushboo Mittal Honey Satpal-R2		
	Comp. App. (AT)   (Ins) No. 1407 of   2019   Part Heard   Comp. App. (AT)   (Ins) No. 591 of   2020   Part Heard   Comp. App. (AT)   (Ins) No. 591 of   2020   Part Heard   Comp. App. (AT)   (Ins) No. 593 of   2020   Part Heard   Comp. App (AT)   (Ins) No. 40 of	Comp. App. (AT) (Ins) No. 1407 of 2019Srei Infrastructure Finance Ltd. Vs. Ashish Chhawchharia & Anr.Part HeardWithComp. App. (AT) (Ins) No. 591 of 2020SREI Infrastructure Finance Ltd. Vs. Ashish ChhawchhariaPart HeardWithComp. App. (AT) (Ins) No. 593 of 2020SREI Multiple Asset Investment Trust Vs. IDBI Bank Ltd. & Ors.Part HeardVs.Comp. App (AT) (Ins) No. 593 of 2020SREI Multiple Asset Investment Trust Vs. IDBI Bank Ltd. & Ors.	Comp. App. (AT) (Ins) No. 1407 of 2019Srei Infrastructure Finance Ltd. Vs. Ashish Chhawchharia & Anr.Raghavendra M. BajajPart Heard Comp. App. (AT) (Ins) No. 591 of 2020WithPrateek KumarPart Heard 2020WithPrateek KumarComp. App. (AT) (Ins) No. 591 of 		

9.	Transfer Original	Macedon Indo Austrian Ventures Pvt.	Aditya Narain	Tamanna Goyal
	Petition (AT)	Ltd.	Gaurav Sharma	
	(MRTP) No. 02	Vs.		
	of 2017	New Standard Engineering Co. Ltd.		
	(Old			
	Compensation			
	Application No.			
	51 of 2000)			

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## By the order of Hon'ble Acting Chairperson

- 1. Notice Board
- 2. Website: <u>www.nclat.nic.in</u>

-sd/-Registrar